

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(IB)-295(PB)/2020

IN THE MATTER OF:

M/s. Super City Infratech Pvt Ltd
Vs.
Euphoria Sports City Pvt Ltd.

.... Applicant/petitioner
.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.02.2020

Coram:

SH. B. S. V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

At the request made by the counsel for the applicant, hearing is deferred to 26.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)